

NOTICE

Please take notice that Hon'ble Mr. Justice Ananda Sen will sit single at 02.15 P.M today i.e on 10.04.2023 in Court No.10 and take up the A.B.A cases listed in notified Cause List before His Lordship.

By Order,

Sd/-

Dated the 10th April ,2023
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Monday The 10th April 2023**COURT NO. 10****SINGLE BENCH (BENCH ID-24728)****AT 2:15 PM****SRI ANANDA SEN, J.****Fresh Filing (Admission)**

1	A.B.A./10787/2022	SHIVA ALIAS SHIVAM DEEP vs THE STATE OF JHARKHAND	ARUN KR PANDEY	SUDHIR KUMAR MAHTO
	INDIAN PENAL CODE, 1860			
2	A.B.A./102/2023	KAMRUL SEKH ALIAS NANKHA vs THE STATE OF JHARKHAND	LAKHAN CHANDRA ROY	VANDANA BHARTI
	PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT			
3	A.B.A./104/2023	ANIL TURI vs THE STATE OF JHARKHAND	RAJA RAVI SHEKHAR SINGH	SHAILENDRA KUMAR TIWARI
	INDIAN PENAL CODE, 1860			
4	A.B.A./160/2023	JITENDRA MODI ALIAS JITU ALIAS JITENDRA KUMAR MODI vs THE STATE OF JHARKHAND	ANUJ KUMAR TRIVEDI MUKESH KUMAR MEHTA VISHNU PRABHAKAR PATHAK SHAHID YUNUS PREM MARDI	SANJAY KUMAR SRIVASTAVA
	DOWRY PROHIBITION ACT, 1961			
5	A.B.A./807/2023	DILIP KUMAR CHOUDHARY vs THE STATE OF JHARKHAND	NILESH KUMAR KHUSHBOO KUMARI ALKA KUMARI	ANUP PAWAN TOPNO
	STATE EXCISE ACT			
6	A.B.A./886/2023	AMIT NARAYAN DEO ALIAS AMIT KUMAR NARAYAN DEO vs THE STATE OF JHARKHAND	PRASHANT KUMAR RAI	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
7	A.B.A./982/2023	VIJAY KUMAR OJHA vs THE STATE OF JHARKHAND	AVISHEK PRASAD	NAVEEN KR GAUNJHU
	ARMS ACT,1959			
8	A.B.A./1007/2023	LALAN MANDAL ALIAS LALAN KUMAR MANDAL vs THE STATE OF JHARKHAND	S P ROY PURNENDU SHARAN RANJIT KUMAR	PRAFUL JOJO
	INDIAN PENAL CODE, 1860			
9	A.B.A./1112/2023	MD ARIF vs THE STATE OF JHARKHAND	SHASHI KANT THAKUR	PANKAJ KUMAR
	MINES AND MINERALS CONCESSION RULES 1960			
10	A.B.A./1142/2023	SHANKAR MANDAL vs THE STATE OF JHARKHAND	KAMDEO PANDEY ABHAY KISHORE	RAVI PRAKASH
	INDIAN PENAL CODE, 1860			
11	A.B.A./1146/2023	RAM KISHUN THAKUR ALIAS RAM KISHUN SHARMA vs THE STATE OF JHARKHAND	KAMDEO PANDEY ABHAY KISHORE	PANKAJ KUMAR
	INDIAN FOREST ACT ,1927			
12	A.B.A./1200/2023	SHANKAR SWARNKAR ALIAS SHANKAR SWARNAKAR vs THE STATE OF JHARKHAND	BAIBHAW GAHLAUT RAJIV RANJAN	SHREE PRAKASH JHA
	INDIAN PENAL CODE, 1860			
13	A.B.A./1498/2023	RATAN KUMAR vs THE STATE OF JHARKHAND	SOUMITRA BAROI JANKI KUMAR YADAV	LILY SAHAY
	ARMS ACT,1959			

14	A.B.A./1502/2023	BHAGWAT SAHA vs THE STATE OF JHARKHAND	SHASHI KANT THAKUR	RUBY PANDEY
		JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017		
15	A.B.A./1516/2023	SARJU PRASAD SAHA ALIAS SARJU PD SAHA vs THE STATE OF JHARKHAND	SHASHI KANT THAKUR	SHIV SHANKAR KUMAR
		MINES AND MINERALS CONCESSION RULES 1960		
		Admission		
16	A.B.A./3196/2022	MD MANSUR ALAM vs THE STATE OF JHARKHAND	AMIT KUMAR CHOUBEY ABHAY KR CHATURVEDY KUMAR NISHANT SOURAV KUMAR RAJESH KR SINGH ARCHANA KUMARI SINGH HADISH ANSARI	SANTOSH KUMAR SHUKLA VIKAS KUMAR
		DOWRY PROHIBITION ACT, 1961		
17	A.B.A./4494/2022	RAJU LAKHAN ALIAS RAJU LAKSHMAN vs THE STATE OF JHARKHAND	ARUN KUMAR	PRIYA SHRESTHA MADHAV PRASAD MANGAL S MELGAUDI
		DOWRY PROHIBITION ACT, 1961		
18	A.B.A./7552/2022	MD AFZAL ANSARI vs THE STATE OF JHARKHAND	AVILASH KUMAR DEEPAK KUMAR SAHIL	ABHAY KR TIWARI BAIBHAW GAHLAUT RAJIV RANJAN
		INDIAN PENAL CODE, 1860		
19	A.B.A./7628/2022	DEEPAK KUMAR YADAV vs THE STATE OF JHARKHAND	KUMAR AMIT	PRAVEEN KR APPU SUSHMA AIND SAUMYA PANDEY NIKHIL RANJAN
		INDIAN PENAL CODE, 1860		
20	A.B.A./8044/2022	DWARIKA SAO ALIAS DWARIKA SAW ALIAS DWARIKA SAV vs THE STATE OF JHARKHAND	Md. IMRAN ANSARI MD. SAJID YUNUS	ARUP KR DEY ARUN KUMAR B R ROCHAN
		DOMESTIC VIOLENCE ACT		
21	A.B.A./8045/2022	BISHU ORAON vs THE STATE OF JHARKHAND	RITESH KUMAR	RUBY PANDEY YADU NANDAN MISHRA (ROHIT) JITENDRA TRIPATHI
		DOWRY PROHIBITION ACT, 1961		
22	A.B.A./8060/2022	ARUN RAM vs THE STATE OF JHARKHAND	Md. Azam AFAQE RASHIDI AJMAL ASHRAF KHAN	SANAT KUMAR JHA
		INDIAN PENAL CODE, 1860		
23	A.B.A./8195/2022	PREM KUMAR YADAV vs THE STATE OF JHARKHAND	PINKI KUMARI SHALINI KUMARI PANKAJ KR DUBEY SHYAM SUNDER PD.KUSHWAHA DHARMENDRA KR MALITYAR	RAVI PRAKASH
		NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985		
24	A.B.A./8492/2022	RAJNISH KUMAR vs THE STATE OF JHARKHAND	CHANDRAJIT MUKHERJEE	PANKAJ KUMAR
		JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005		
25	A.B.A./8555/2022	PRAMOD KUMAR MANDAL vs THE STATE OF JHARKHAND	MANOJ KUMAR SAH PUJA KUMARI	ARUP KR DEY VIKASH KUMAR
		DOWRY PROHIBITION ACT, 1961		
26	A.B.A./9737/2022	ARJUN RAM TURI vs THE STATE OF JHARKHAND	MANISH KUMAR	SAKET KUMAR KRIPA SHANKAR NANDA
		PREVENTION OF WITCH(DAAIN) PRACTICES ACT		

NOTIFIED CASES CAUSELIST COURT NO 10-FOR MONDAY THE 10TH APRIL 2023 HIGH COURT OF JHARKHAND, RANCHI - 3 -

27	A.B.A./9947/2022	KAMESHWAR TUDU vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	V.S.SAHAY LALIT YADAV
	INDIAN PENAL CODE, 1860			
28	A.B.A./9991/2022	MITHUN TARAI vs THE STATE OF JHARKHAND	MUKESH KUMAR DUBEY AJAY KUMAR JHA	GAUTAM RAKESH NITESH KUMAR AJAY SHANKAR
	DOWRY PROHIBITION ACT, 1961			
29	A.B.A./10034/2022	PRABHAT SINGH vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY ANKIT KUMAR RAJESH KR SINGH HADISH ANSARI	SUDHIR KUMAR MAHTO
	STATE EXCISE ACT			
30	A.B.A./10059/2022	SONU MANJHI vs THE STATE OF JHARKHAND	RAKESH KUMAR SINHA	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
31	A.B.A./10142/2022	NAGENDRA YADAV vs THE STATE OF JHARKHAND	MAMTA SINHA ANKIT KUMAR PANKAJ SRIVASTAVA	SURAJ DEO MUNDA
	INDIAN PENAL CODE, 1860			
32	A.B.A./10299/2022	SANTOSH RAKSHIT vs THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
33	A.B.A./10451/2022	UMESH KUMAR vs THE STATE OF JHARKHAND	RANJIT KUMAR TIWARI	SUNIL KUMAR DUBEY BHARAT KUMAR
	INDIAN PENAL CODE, 1860			
34	A.B.A./10541/2022	SANJIT KUMAR vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	SARDHU MAHTO ANIL KUMAR BRAJESH KR SINGH
	DOWRY PROHIBITION ACT, 1961			
35	A.B.A./10845/2022	VIKASH KUMAR PANDEY vs THE STATE OF JHARKHAND	CHANDRA G. A. BARDHAN RAM CHANDRA PRASAD SAH	SHWETA SINGH
	INDIAN PENAL CODE, 1860			
36	A.B.A./10898/2022	MD NAFISH ALIAS MD NAFISH ANSARI vs THE STATE OF JHARKHAND	KUNDAN KR AMBASTHA SUMIT KUMAR	VANDANA BHARTI VIKRAM SINGH
	INDIAN PENAL CODE, 1860			
37	A.B.A./10944/2022	SARUF KHAN vs THE STATE OF JHARKHAND	SANJAY KUMAR PANDEY ANURAG KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS CONCESSION RULES 1960			
38	A.B.A./10990/2022	MANISH KUMAR vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
39	A.B.A./10997/2022	AMIT BAURI vs THE STATE OF JHARKHAND	PRATIUSH LALA DEEPAK SAHU	PRIYA SHRESTHA
	DOWRY PROHIBITION ACT, 1961			
wt40	A.B.A./10934/2022	ASHOK BAURI ALIAS ASHOK KUMAR vs THE STATE OF JHARKHAND	PRATIUSH LALA DEEPAK SAHU	NEHALA SHARMIN
	DOWRY PROHIBITION ACT, 1961			